

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2017 &
IA NO. 668 OF 2017 & IA NOS. 438 & 956 OF 2018

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Eastern India Powertech Limited **Appellant(s)**
Versus
Assam Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Ms. Sonia Nigam
Ms. Khushboo Bari
Ms. Neha Khandelwal
Mr. Jasvir Singh Sabharwal
Mr. Aditya Jalan
Mr. Pradumna Sharma
Mr. Samarth Krishan Luthra

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.09.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson